

Dt. 02.06.2003

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Heard Sri V.K. Srivastava, learned counsel for the applicant and Sri K.P. Singh, holding brief of Sri Anil Kumar, learned counsel for the respondents.

By this O.A the applicant has challenged the order of transfer dated 01.04.2003 by which he was transferred from Fatehgarh to Samastipur as Junior Engineer-II (Works). Learned counsel for the applicant has submitted that during the pendency of this O.A respondents passed order dated 15.05.2003 by which lien of the applicant as ^{as today copy of order dated 15/5/2003 has been filed with regard to} J.E-II (Works) has been fixed at Izzatnagar. In view of this subsequent development, learned counsel for the applicant submitted that applicant is not pressing this O.A and it may be dismissed as withdrawn according to order dated 15.05.2003. The O.A is accordingly dismissed as withdrawn. The applicant may approach the authorities for joining in pursuance of the order dated 15.05.2003.

There will be no order as to costs.

Copy of this order shall be given to counsel for parties today.



Vice-Chairman.

/Anand/